

Annexure – 7

Name of the corporate debtor: WIZAMAN IMPEX Private Limited; Date of commencement of CIRP: 12.03.204

List of Creditors as on: 06.05.2024

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted.	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party/	% of voting share of CoC, if applicable					
1	Excise and Taxation Department-Gurgaon East Ward-10	Yes	OC-3	25.04.24	10,57,503.00	10,57,503.00	Govt Dues	0	0	No	1%	Nil	Nil	0	0.00	0.00
	Total				10,57,503.00	10,57,503.00					1%			0.00	0.00	

Place: New Delhi

Date: 06.05.2024

Vijay Kishore Saxena
Interim Resolution Professional of
Wizaman Impex Pvt. Ltd.

Registration No. IBBI/IPA-001/IP-P01766/2019-2020/12708
AFA No. AA1/12708/02/041224/106470 Valid up to 04.12.2024